NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.157/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th November 2017, 10.30 A.M.

Name of the Company	Sushil Kumar Ganeriwala & AnrVersus-Bengal Brahmaputra Realty Ltd. & Ors.		
Under Section	397/398	(182 2661)	
No. Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
	KOMAR GOPTA CPCS KOMAR KESH CI	PETITIONE (S)	RS. Rohit K
1. Louranno Ba 2. Sapra Che 3. Ma.R. C	obey, Adr.	J. Respondentes	00em 1/1/1/12

ORDER

Ld. Counsel for the petitioner and the respondents are present.

List on 17/11/2017 at 12 noon along with the pending IAs.

In our order dated 17/10/2017 there was a typographical error. Instead of "05/12/2016" it was typed as "05/12/2017" which should be read as "05/12/2016".

Sd

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)

ORDER

Ld. Counsel for the petitioner and the respondents are present.

List on 17/11/2017 at 12 noon along with the pending IAs.